

From:

Mohammad Shakir,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.: Regarding nominations of Judicial Officers for NJA Programme for the Academic Year 2021-22 for the months of January and February, 2022.

Ref.: Your letter No. NJA/Dir./Ac.Prog./2021-22/1922 dated 14.08.2021.

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the following Judicial Officers of the State of Jharkhand for attending the virtual training programme through video conferencing to be held during the months of January and February, 2022 in the manner indicated below:-

Prog. No.	Prog. Date	Name of Judicial Officers	Mobile No.	Email Id
P-1277	15-16 Jan., 2022 (02 days)	(i) Sri Ram Sharma, Principal District & Sessions Judge, Dhanbad	9431126026	ramsharmaadvocate@gmail.com
		(ii) Sri Satya Prakash Sinha, Principal District & Sessions Judge, Godda	9431100314	judgesatyasinha@gmail.com
P-1278	22-23 Jan., 2022 (02 days)	(i) Sri Bal Krishan Tiwari, Principal Judge, Family Court, Pakur	9431382784	blkrshntiwari04@gmail.com
		(ii) Sri Shambhu Lal Shaw, Principal Judge, Family Court, Hazaribagh	9431388631	shambhulalshaw@gmail.com
P-1279	29-30 Jan., 2022 (02 days)	(i) Sri Nikesh Kumar Sinha, Principal District & Sessions Judge, Ramgarh	9472746268	js.nikesh-jhr@nic.in
		(ii) Sri Sanjay Kumar Chandhariyavi, Principal District & Sessions Judge, Gumla	9431116939	chandhariyavi@gmail.com
P-1283	19-20 Feb., 2022 (02 days)	(i) Sri Subhash, District & Addl. Sessions Judge, Gumla	9431364375	subhashmunsif@gmail.com
		(ii) Sri Arvind Kumar No.1, District & Addl. Sessions Judge, Giridih	9431077706	arvindkumar19711971@gmail.com
P-1284	19-20 Feb., 2022 (02 days)	(i) Sri Sanjeev Bhatia, District & Addl. Sessions Judge, Deoghar	9999823343	sanjeevbhatiaadj@gmail.com
		(ii) Sri Devesh Kumar Tripathi District & Addl. Sessions Judge, Jamtara	9717196984	devatri@gmail.com

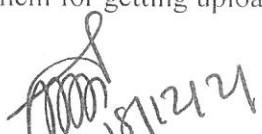
This is for information and needful.

Yours faithfully,
Sd/- **Mohammad Shakir**
Registrar General

Memo No. 4781 /Apptt.

Dated Ranchi the 18/12/2021

Copy forwarded to the Principal District & Sessions Judges, Deoghar / Gumla / Giridih / Hazaribagh / Pakur / Jamtara for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Officers concerned for information and needful.


Registrar General